

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI.
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : MA/287/IB/2018
PETITION NUMBER : CP/302/(IB)/2017
NAME OF THE PETITIONER(S) : PUNJAB NATIONAL BANK
NAME OF THE RESPONDENT(S) : TSN ECOTECH INTERNATIONAL PVT LTD
UNDER SECTION : 22(3)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

M. L. Ganesh For P.N.B.
S. Palaniappan IRP
(S. PALANIAPPAN)

ORDER

Counsel for Applicant present. IRP present. The Financial Creditor has proposed to change the existing IRP Mr.S.Palaniappan, Chartered Accountant, since he is not interested to continue in this matter and they are appointing one Mr.Ashok Kumar Jaiswal as their new RP. In view of this, the Registry is directed to take up the matter with the IBBI regarding the change in RP and for obtaining confirmation for the proposed name of Resolution Professional as RP as prayed for by the Financial Creditor (Punjab National Bank) who is the only member of COC. The Registry will put up the instant MA, after IBBI's recommendation.
Put up on 20.08.2018.

(S VIJAYARAGHAVAN) (K ANANTHA PADMANABHA SWAMY)
Member (Technical) Member (Judicial)